

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 785 /Confdl. /2019
I-8-6/2001 (Pt. IV)

Bilaspur, dated the 11 / 07 /2019

A Copy of Order/Endt. no. F. No. 6986/2289/XXI-B//C.G./19 dated 11.07.2019 of the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur forwarded to:-

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (19) Shri Mohd. Jahangir Tigala, II Civil Judge Class-II, Rajnandgaon for information and compliance. He is directed to take over charge at his new place of posting on or before 22.07.2019 and send his handing and taking over charge reports through the concerned District & Sessions Judge.
- (20) The District & Sessions Judge, Rajnandgaon is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.
- (21) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetara/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg/ Jashpur/Janjgir-Champa/ Kabirdham (Kawardha)/ Kondagaon/Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (25) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (29) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ O/o R.G. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay
11.07.19
(SANJAY KUMAR JAISWAL)
I/C REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAWA RAIPUR (C.G.) 492002**

ORDER

Atal Nagar, dated 11.07.2019

F. No. /2289/XXI-B/C.G./19. The State Government, on recommendation of the High Court of Chhattisgarh vide their Memo No. 782/I-8-6/2001(Pt.IV)/Confdl./2019 dated 10th July, 2019, hereby, withdrawing the services of Shri Mohd. Jahangir Tigala, II Civil Judge Class-II, Rajnandgaon, from the High Court of Chhattisgarh, appoints him on deputation as Secretary, District Legal Services Authority, Mahasamund, from the date he assumes charge of the office.

**By order and in the name of the
Governor of Chhattisgarh,**

**(Ravishankar Sharma)
Principal Secretary**


**Government of Chhattisgarh
Law & Legislative Affairs Department**

Endt.No. 6986 /2289/XXI-B/C.G./19 Atal Nagar, dated 11.07.2019

Copy forwarded to,-

11 JUL 2019

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 782/I-8-6/2001(Pt.IV)/Confdl./2019 dated 10th July, 2019,
 2. Accountant General, Chhattisgarh, Raipur,
 3. Member Secretary, C.G. State Legal Services Authority, Bilaspur,
 4. Shri Mohd. Jahangir Tigala, II Civil Judge Class-II, Rajnandgaon,
 5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
 6. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
 7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nawa Raipur, C.G. for publication in the forthcoming E-Gazettes (Extra Ordinary),
- for information and necessary action,


**(Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department**

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